

(d) whether the tribals from Car Nicobar settled in Little Andaman were assured provision of 1000 acres of land and they have been allotted only 500 acres and these families are in utter distress;

(e) whether Government will consider allotment of another 500 acres of land to them; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) to (f). Information is being collected and will be laid on the Table of the House.

#### Water Borne Sanitary System at Kanpur

6027. DR. V. VENKATESH : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 4497 on 18 December, 1985 regarding water borne sanitary system at Kanpur and state :

(a) whether a final decision regarding acceptance of tenders for water borne sanitary system at Kanpur has been taken;

(b) whether it is a fact that the Board did not take any step for providing such minimum amenities to the residents for such a long time;

(c) steps being taken to raise the quantum of water supply; and

(d) actions taken to regularise the sanitary connections obtained by the residents on Napier Road/Shantinagar with P and T sewer line and for its proper maintenance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) No, Sir.

(b) and (c). Since an integrated scheme for augmentation of water supply and extension of water borne sewerage at an estimated cost of Rs. 1.07 crores is under

consideration, the Cantt Board has not adopted any interim measures in this regard.

(d) As the sewer lines in the area do not belong to the Board, the question of regularisation of connections by the Board does not arise.

#### Findings of Teams Sent by Centre on Assessment of Riots in J & K

6028. SHRI AMARSINH RATHAWA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any team by the Centre was sent to Jammu and Kashmir to assess the losses of life and property during the recent riots;

(b) If so, the findings thereof;

(c) whether Government have asked the persons who have lost their property to put claims;

(d) if so, the amount of claims so far made by them; and

(e) the steps being taken to compensate them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) No, Sir.

(b) Does not arise.

(c) to (e). It is the concern of the State Government.

#### Places affected by Earthquakes

6029. SHRI SRIBALLAV PANIGRAHI : Will the PRIME MINISTER be pleased to state :

(a) whether there has been earthquakes in different parts of the country during January-February, 1986; and

(b) if so, the names of the places affected by the earthquakes ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF

OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes Sir.

(b) Places affected by the earthquakes in January and February 1986 are indicated below :—

Sl. No.	Places	Date
1.	Andaman Island region	3.1.1986
2.	Near Darjeeling, West Bengal	8.1.1986
3.	Afghanistan-USSR Border (As per report it was felt at Srinagar, Kashmir)	14.1.1986
4.	Dhenkanal District Orissa (As per report it was felt at Talchar and other nearby places)	19.1.1986
5.	Nicobar Island region	28.1.1986
6.	Mizoram (As per report it was felt at Shillong and Agartala)	8.2.1986
7.	Valsad District Gujarat (As per report it was felt at Valsad)	16.2.1986 and 18.2.1986
8.	India-Bangladesh border (As per report it was felt at Shillong)	19.2.1986
9.	Andaman Island region	23.2.1986

[*Translation*]

#### Ashram Schools in Madhya Pradesh

6030. SHRI DILEEP SINGH BHURIA : Will the Minister of WELFARE be pleased to state :

(a) whether more Ashram Schools for boys and girls in Scheduled Castes dominated areas in Madhya Pradesh are proposed to be opened with a view to bring literacy percentage of Scheduled Caste people at par with national percentage;

(b) whether Government are still not providing full assistance to States for setting up new Ashrams for boys and girls there; and

(c) if so, whether Government propose to provide in the budget the amount to be given as hundred percent to the State Government for setting up Ashrams for Scheduled Caste boys and girls ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) These is no

Centrally Sponsored or Central Sector Scheme for setting up Ashram Schools for Scheduled Castes.

(b) and (c). The Scheme of Ashram Schools being in the State Sector its budgetary requirements are met from the resources of the respective State Governments.

[*English*]

#### Field Equipment for Army

6031. SHRI PRAKASH V. PATIL : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that question of mechanisation of the Indian infantry assumes greater importance in view of the uncertain and bellicos attitude of our neighbour;

(b) what is the progress so far made to produce BMP-II at Medak;

(c) whether Government would consider updating the field equipments for the army as much advancement has been effected in other countries; and